

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 20 OF 2017 IN  
DFR NO. 4041 OF 2017**

**Dated: 31<sup>st</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**NHPC Ltd. ...Appellant(s)**

**Vs.**

**Power Grid Corporation of India Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi  
Mr. J. K. Jha

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R.1

**ORDER**

**IA NO. 20 OF 2017  
(Appl. for condonation of delay)**

Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 15.02.2017. Dasti, in addition, is permitted.

List the matter on **15.02.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**